

(ग) क्या सरकार द्वारा क्षेत्र से आने वाले संसद सदस्यों से इस संबंध में परामर्श करने का विचार रखती है ?

REPORT SUBMITTED BY THE DIARA COMMITTEE

*618. SHRI J. P. YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) the progress made so far in the implementation of the report submitted by the Diara Committee;

(b) whether the report will be laid on the Table of the House; and

(c) whether Government propose to consult members of Parliament coming from Diara area in this regard?]

कृषि मन्त्रालय में राज्य मन्त्री (श्री अण्णा-साहेब शिन्दे) : (क) तयकथित रिपोर्ट में दिये गये सुझावों पर आवश्यक कार्यवाही करने के सम्बन्ध में विचार करने के लिए, रिपोर्ट उत्तर प्रदेश सरकार तथा बिहार सरकार और उत्तर प्रदेश कृषि विज्ञान संस्थान कानपुर तथा राजेन्द्र कृषि विश्व-विद्यालय, पटना जैसे कृषि संस्थानों को भेजी गई। बिहार तथा उत्तर प्रदेश राज्य सरकारों ने उत्तर दिया है कि रिपोर्ट उनके विचाराधीन है और इस संबंध में की गई कार्यवाही से भारत सरकार को सूचित किया जायेगा।

(ख) जी हाँ।

(ग) सरकार संसद की सलाहकार समिति की बैठक में इस पर विचार करेगी।

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) The said report was sent to the State Government of Uttar Pradesh and Bihar and agricultural Institutions, like U.P. Institute of Agricultural Sciences, Kanpur and Rajendra Agricultural University, Patna for consideration with a view to take necessary action on the sugges-

tions made. The State Governments of Bihar and U. P. have replied that the report is under their consideration and action taken will be communicated to Government of India.

(b) Yes Sir.

(c) Government would discuss this in the Consultative Committee Meeting of the Parliament.]

CRASH PROGRAMME FOR EMPLOYMENT IN GOA

*408. SHRI BINDESHWARI PRASAD SINGH: Will the Minister of AGRICULTURE be pleased to state the progress made in the crash programme for employment in Goa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : The progress made in the implementation of Crash Scheme for Rural Employment in the Union Territory of Goa is as follows :—

1971-72.—Proposals for projects costing Rs. 12:51 lakhs were received from the Union Territory Administration. Out of these, administrative approval for Rs. 7:18 lakhs was given to the Administration. The remaining projects did not conform to the guidelines laid down by the Ministry of Agriculture and as such could not be approved. The Union Territory Administration, however, incurred an expenditure of Rs. 64,735 63 on the scheme up to 31-3-1972, generating about 17,000 mandays of employment.

1972-73.—The Union Territory Administration has issued orders for the implementation of the schemes which could not be completed during 1971-72. They have also sanctioned new works costing Rs. 3,97,042 to be undertaken in 3 blocks.

t[] English translation.

^Transferred from the 18th August, 1972.